

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **28.06.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : J Jaya Seelan
Vs
Vasav Construction Com P Ltd

MAIN PETITION NUMBER : CP/1398/IB/2018
(IA/MA) APPLICATION NUMBERS

IA/734/CHE/2024; IA/735/CHE/2024

ORDER

Present: Mr. Rajkumar Jhabakh, Ld. Counsel for Applicant.
Mr. Mohammed Umar, Ld. Counsel for Respondent/Liquidator.

Reply / Counter already filed.

Rejoinder, if any, be filed within two weeks from today.

List the applications for hearing on **26.08.2024**.

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[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-
[SANJIV JAIN]
MEMBER (JUDICIAL)